

NOTICE

In order to reduce the physical presence of lawyers, litigants and Court staff due to outbreak of COVID-19, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear **urgent judicial matters** pertaining to Division Bench (Rule 5 Chapter I of the Bombay High Court Appellate Side Rules, 1960) and of Single Bench at **High Court of Bombay at Goa** through **Video Conferencing :-**

HIGH COURT OF BOMBAY AT GOA

On **8th May 2020, 12th May 2020, 15th May 2020 and 19th May 2020**

11.00 a.m. to 1.00 p.m.

(All Civil and Criminal Matters)

Sitting	Email id to forward praecipe
Hon'ble Shri. Justice M. S. SONAK	reghighgoa@gmail.com

NOTE : It is clarified that the assignments as above shall continue with the Hon'ble Judges between 6th May 2020 and 19th May 2020.

Dated this 4th day of May 2020.

By Order

High Court, Appellate Side,]
Bombay.]

Sd/-
(V. R. Kachare)
I/c Registrar (Judl-I)